सेवा में,

अवर सचिव, (स्थापना शाखा) बिहार विधान सभा, पटना।

विषय- चल-अचल संपत्ति एवं दायित्वों की विवरणी के संबंध में।

प्रविषय-प्रदेशिय विषय-महोदय,

> सभा सचिवालय के आदेश ज्ञाप संख्या—01स्था0—36/21—279, दिनांक—23.01.2024 के आलोक में चल—अचल संपत्ति एवं दायित्वों की विवरणी विहित प्रपत्र में सलग्न कर रहा हूँ।

> अतः श्रीमान् से आग्रह है कि संलग्न विवरणी को अग्रेतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय।

18/0 y 2m

2010

दिनांक-06.02.2024

विश्वासभाजन

रतन कुमार "रतन"

(रतन कुमार रतन) कनीय लिपिक, बिहार विधान सभा, पटना।

(14)

Declaration of Assets and Liabilties

Year-2023-24

I, Ratan Kumar Ratan son of Jitendra Prasad Singh, aged 41 yrs, belonging to Bihar Legislative Assembly Secretariat Service and presently working as Junior Clerk in Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants.*

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
			Ruchi Kumari	Lakshya Singh		
(i)	Cash	Rs2,000=00	Rs10,000=00			
(ii)	Deposits in Banks, financial Institution and Non- Banking Financial Companies	S.B.I-Saving A/C-42,376/=00 B.O.I- 21,685/=00				
(iii)	Bonds, Debentures and Shares in Companies,	Sahara India- 53,400/=00				
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc	LIC Policy- 3,00,000/=00 1,225/=Monthly	LIC Policy- 2,50,000/=00 13,142/=Yearly	ero/bar		
(v)	Motor Vehicles (details of make, etc)	Hero Splander+	<u></u>		f	
(vi)	Jewellery (details of weight and value)	Gold-20 gm Rs-120,000/=	Gold-50 gm Rs-300,000/= Silver-200 gm Rs-14,240/=	Gold-10 gm Rs-60,000/=		
(vii)	Other assets, such as values of claims/ interests	Mobile-Samsung, Washing Machine and Furnitur- Bouble Bed	Mobile-Redmi, Furnitur-Bouble Bed, Almirha, Sofa and LED TV		etpriole freq	The could rec

Note: - Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*. Dependant here means a person substantially dependant on the income of the employee.

०६.02.24

B. Detail of Immovable assets.

(Note:- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name Ruchi Kumari	Dependant - 1 Name Lakshya Singh	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land- Location (s)- SurveyNumber (s)- Extent (Total Measurement)- Current market value					
(ii)	Non-Agricultural Land- Location (s)- Survery Number (s)- Measurement- Current market value		Thana No-493, Khata-279, Khesra-1679, Rakwa-6.25 Decimel, Current Markte Value Rs-3,15,000/=			15 and
(iii)	Buildings (Commercial and residential)Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value					
(iv)	House/Apartments, etc- Location(s)- Survey/door number Extent (Total measurement)- Current market value					
(v)	Others (such as interest in property)	Share in Ancestral as per HUF. (Till date hare is not defined)				

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :[Note: Please give separate details for each item]

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on 31-12-2023
(a)	(i) Loans from Banks	S.B.I, BVM Branch, Patna	3,91,000
	(ii) Loans form Financial Institutions	The state of the state of the state of	erver (types of the control of
	(iii) Government Dues :		

	(a) dues to departments dealing with government accommodation	rantides to design and a	desenso with
	(b) dues to department dealing with supply of water		All Park II
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i)Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN)	PAN No-BJKPR9948G	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

PERSONAL DETAIL: <u>C.</u>

i) GPF/CPF/PRAN NO	:-	PTS/BLA-1189
ii) Gender	:-	M (M/F)
iii) Date of Birth	:-	0 1 0 3 1 9 8 2 (DD/MM/YYYY)
iv) Class/Group	:-	C (A/B/C)
v) Cadre	;- ,	Bihar Legislative Secretariat Service (Full Name e.g., B.A.S. Bihar Administrative Service. B.S.S. Bihar Secretariat Service etc.)
vi) Home District		BHAGALPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature :- र्लन कुमार र्लन " Name of Employee:- Ratan Kumar Ratan

Designation:- Junior Clerk.

Department :- Bihar Vidhan Sabha Secretariat, Patna

Place :- Patna

Date :- 06-02-2024

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.